

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 25th January, 2023

Memo No: GHCMC- 01/2021/20 : The Mediation Monitoring Committee of the Hon'ble Gauhati High Court has been pleased to empanel the below mentioned Judicial Officers of Assam as **Mediators** who have successfully completed the "**40 hours Mediation Training Programme**" organized by Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, held at **Judicial Academy, Assam** from **29.11.2022** to **03.12.2022**.

Sl. No.	Name of the Officers	Designation and Present Place of Posting
1	Smti. Rani Boro	Civil Judge & Asstt. Sessions Judge, Barpeta
2	Sri Tarun Dey	Secretary, District Legal Services Authority, Bongaigaon
3	Dr. Partha Sarathi Banerjee	Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo
4	Smti. Syeda Sabina Afzal Zinnat	Secretary, District Legal Services Authority, Chirang, Kajalgaon
5	Sri Yusuf Azaz	Addl. District and Sessions Judge, Bijni
6	Smti. Sushmita Borpujari	Addl. Chief Judicial Magistrate, Darrang, Mangaldoi
7	Smti. Prarthana Neog	Judicial Magistrate, 1 st Class, Dibrugarh
8	Smti. Rinku Boro	Special Railway Magistrate, 1 st Class, Kamrup (M), Guwahati
9	Smti. Jyoti Rupa Haloi	Munsiff-cum-Judicial Magistrate, 1 st Class, Bilasipara
10	Smti. Barnali Mahanta	Member, MACT, Goalpara
11	Sri Ujal Borah	Secretary, District Legal Services

		Authority, Goalpara
12	Sri Bidyabrata Acharyya	Secretary, District Legal Services Authority, Hailakandi
13	Sri Saleh Ahammad	Chief Judicial Magistrate, Barpeta
14	Smti. Indira Barman	District and Sessions Judge, Kamrup (M), Guwahati
15	Smti. Rita Kar	Special Judge, CBI, Assam, Addl. Court No.3, Chandmari, Guwahati
16	Smti. Sujata Dutta	Secretary, District Legal Services Authority, Kamrup (M), Guwahati
17	Sri Siddarth Brook	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
18	Sri Jafar Md. Azizul Karim Tapadar	Addl. Chief Judicial Magistrate, Kamrup, Amingaon
19	Sri Anil Kumar Basfor	Addl. District and Sessions Judge, FTC, Rangia
20	Smti. Zafreena Begum	Judicial Magistrate, 1 st Class, Rangia
21	Sri Baloram Kshetri	Secretary, District Legal Services Authority, Kokrajhar
22	Sri Rupak Rajak	Civil Judge & Asstt. Sessions Judge, Kokrajhar
23	Sri Anup Khanal	Secretary, District Legal Services Authority, Lakhimpur
24	Sri Forhan Uddin Choudhury	Secretary, District Legal Services Authority, Tinsukia
25	Sri Dimbeswar Roy	Judicial Magistrate, 1 st Class, Baksa, Mushalpur
26	Sri Prosoon Sur	Munsiff No.5, Silchar
27	Smti. Mayurakshi Bordoloi	Judicial Magistrate, 1 st Class, Chirang, Kajalgaon
28	Smti. Bebika Kuli	Judicial Magistrate, 1 st Class, Dhemaji
29	Sri Haidar Ali	Munsiff No.1, Dhemaji
30	Smti. Princy Agarwal	Munsiff No.3, Dhubri
31	Sri Amarjyoti Sonowal	Judicial Magistrate, 1 st Class, Dhubri
32	Smti. Prateeksha Mohan	Munsiff No.1, Dhubri

33	Smti. Elizabeth Hazarika	Munsiff No.1, Goalpara
34	Smti. Dimpee Talukdar	Judicial Magistrate, 1 st Class, Goalpara
35	Smti. Tulika Deka	Munsiff No.2, Hailakandi
36	Smti. Nidhi Agarwal	Judicial Magistrate, 1 st Class, Hojai
37	Sri Sailen Buragohain	Munsiff No.3, Kamrup (M), Guwahati
38	Smti. Bhashyarima Bhuyan	Munsiff No.5, Kamrup (M), Guwahati
39	Smti. Kaveri Bhattacharya	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
40	Dr. Salma Begum Laskar	Munsiff No.3, Karimganj
41	Smti. Chayanika Hazarika	Judicial Magistrate, 1 st Class, Lakhimpur, North Lakhimpur
42	Smti. Nadia Rehman	Judicial Magistrate, 1 st Class, Nalbari
43	Sri Dharendra Newar	Munsiff No.2, Nalbari
44	Smti. Adrita Goswami	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
45	Smti. Deborninee Devi	Munsiff No.2, Tinsukia
46	Sri Avinob Bezbaruah	Judicial Magistrate, 1 st Class, Tinsukia
47	Sri Pallav Ranjan Bora	Judicial Magistrate, 1 st Class, Tinsukia

(the list of Officers hereinabove is not necessarily in order of Seniority)

By Order,
Sd/- Kanchan Newar

Secretary,
Gauhati High Court Mediation Centre

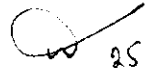
Memo No. GHCMC- 01/2021/21-30

Dated: 25/01/2023

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin. /Vigilance/Judl.), Gauhati High Court, Guwahati.

3. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge,
Baksa/ Barpeta/ Bongaigaon/ Cachar/ Charaideo/ Chirang/ Darrang/
Dhemaji/ Dhubri/ Dibrugarh/ Goalpara/ Hailakandi/ Hojai/ Kamrup
(M)/ Kamrup/ Karimganj/ Kokrajhar/ Lakhimpur/ Nalbari/ Sonitpur/
Tinsukia
(He/ She ***is requested to inform all the concerned
Judicial Officers under his/ her jurisdiction about this
Notification.***)
5. The Project Manager, Gauhati High Court, Guwahti.
(***He is requested to upload the notification
immediately in the official Website of the Gauhati High
Court, Guwahati and in the webpage of the Gauhati
High Court Mediation Centre.***)
6. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court,
Guwahati.
7. The P.S to Hon'ble Mr. Justice Nelson Sailo, Gauhati High Court, Guwahati.
8. The P.S to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati.
9. The P.S to Hon'ble Mr. Justice Kakheto Sema, Gauhati High Court,
Guwahati.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

 25.1.23

Secretary,
Gauhati High Court Mediation Centre